

[English]

Earthwork Contracts

621. DR. VASANT NIWRUTTI PAWAR : Will the PRIME MINISTER be pleased to state :

(a) the number of contracts awarded by the Container Corporation of India for earthwork in various places during the last three years;

(b) the procedure adopted in awarding contracts to the companies; and

(c) the total value of contracts awarded and the expected date of completion of the work?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) Two.

(b) The contracts were awarded on open/limited tender basis.

(c) The value of one contract was Rs. 70.65 lakhs and that of another Rs. 5.50 lakhs. The works have already been completed.

Railway Selection Commission

622. SHRI SATYAGOPAL MISRA : Will the PRIME MINISTER be pleased to state :

(a) whether some people have been employed recently in the Railways without being interviewed by the Railway Selection Commission;

(b) if so, the details thereof; and

(c) the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) to (c). As per extant provisions, the recruitments to Group 'C' posts on the Railways are generally made through Railway Recruitment Boards who conduct the recruitment through written test and interview, but wherever authorised by the Railway Board, Railways can themselves make recruitment to such posts as for example in the following cases :

(i) Recruitment of Skilled Artisans, Teachers and Cooks.

(ii) Recruitment on compassionate grounds, against Sports quota, against Physically Handicapped quota, etc.

Railways are also authorised to make all recruitments to Group 'D' posts and also to engage substitutes against Group 'C' and 'D' posts.

[Translation]

IAS and IPS on Deputation

623. SHRI RAJENDRA AGNIHOTRI : Will the PRIME MINISTER be pleased to state :

(a) the number of IAS and IPS officers on deputation within the country and abroad at present;

(b) whether any guidelines have been formulated by the Government regarding deputation; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA) : (a) The number of IAS and IPS officers on deputation within the country and abroad is as follows .

IAS - 772

IPS - 456

(b) and (c). The deputation of IAS and IPS officers is governed by Rule 6 of the IAS (Cadre) Rules, 1954 and IPS (Cadre) Rules, 1954, respectively and the related instructions issued in this behalf.

[English]

Jobs in Engineering Colleges

624. SHRI SOMJIBHAI DAMOR : Will the PRIME MINISTER be pleased to state :

(a) whether there is any policy of the Government to provide job at least to one member of those families in those establishments for which their land has been acquired by the authorities at the time of their setting up;